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**Declaration of Assets and Liabilities** Year, 2022 1, ट्रांटीप कुमार ,, son/daughter/yuff of योगेल्स पायरी, aged 33 Years, years, belonging to GEIZ AZULA ZIAT YEAT service and presently working as SINTONST 4/2-1127 give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*: Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be given) र्श कुमरी स्वीरी साविद्या, | Spouse | Dependant-1 | Depu Dependent-2 Dependant-3 Description Self Sr. Etc. Name Name(S) Name No. 2000 (1) Cash 500 6200 230 SET PNB BYNNER PB6 Deposits in (11) Banks, Financial Institutions And Non-Banking Financial Companies (iii) Bonds, Debentures and 11 11 Shares in companies (IV) Other financial Institutions, 11 NSS, Postal 11 Savings, LIC Policies, etc. **Motor Vehicles** (v) 11 (details of 11 make, etc.) (vi) Jewellery (give

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

11

Nil

\* Dependant here means a person substantially dependent on the income of the employee.

यंहीप कुमार्थ (कार्या अप परिनार्थ)

1 "

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NiL

details of

(vii)

weight and value)

Other assets, such as values

of claims /

interests

## Details of Immovable assets 8.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	ave to be indicated]  Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NiL	,,	1 1	, 11	!1
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ri-	n	11	,,,	11
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	nil		, '		,,
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total	74%	11	, t		
	measurement) - Current market value					
(v)	Others (such as interest in property)	11	Nic	Mil	NiL	Nim

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NiL	NUL
	(ii) Loans from financial institutions	(1)	11
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	"	"
	(b) dues to departments dealing with supply of water		1/
	(c) dues to departments dealing with supply of electricity	"vir	Kiv

ट्रांटीय केमार्च वाटियार्च)

	(d) dues to departments dealing with telephones	Nic	NiL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	11	11
	(f) Other dues, If any	11	1/
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	JSEPK 1545 R	N/A
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NiL	Niz
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

## Personal Detail

GPF/CPF/PRAN No.	:-	110155365709
Gender	;-	M (M/F)
Date of Birth	43678	09061989 (DD/MM/YYYY
Class/Group	:-	(A/B/C)
Cadre	!-	office Attendent
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	;=	SAHARSA
	declar	SAHARSA: e that the above details are true to the best of

Signature 216/49412Name of Employee: 216/49412Designation: 912/16/2449Place: PATNA
Date: 10/02/2022

Department: PEIST AZIIT 2141 4251,

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

यंही प कुमार्च (कार्थालय परिन्धार्थ)